<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 234 OF 2015

Dated: 17th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s Punjab Biomass Pvt. Ltd. Vs.			Appellant(s)
Punjab State Electricity Regulatory Commission & Ors			Respondent(s)
Counsel for the Appellant(s)	:	Mr. Hemant Singh Ms. Shikha Ohri	
Counsel for the Respondent(s)	:	Mr. Sakesh Kumar for R-1	
		Mr. Anand K. Ganesan Ms. Parichita Chowdhury fo	or R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>06.12.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt